

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 63 of 2014 and IA No. 117 of 2014**

**Dated : 07<sup>th</sup> November, 2014**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. .... Appellant(s)  
Versus  
Enterprise Business Solutions Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan, Ms. Swapna  
Seshadri and Ms. Mandakini Ghosh

Counsel for the Respondent (s) : Ms. Mehgna Aggarwal for PSERC

**ORDER**

At the request of learned counsel appearing for both the parties, the matter is posted on **05<sup>th</sup> December, 2014** for hearing.

**( Justice Surendra Kumar )  
Judicial Member**

**( Rakesh Nath )  
Technical Member**

*sh/jps*

